

Government will be decided in consultation with the Planning Commission.

SHRI SAMAR GUHA : A 10-point demand has been put forth on 14th July to Shri Siddhartha Shankar Ray by the Headmasters' Association which has already been mentioned by my hon. friend. I want to know from the Government whether they are aware that after 1962 the grants-in-aid, the deficit grants, to different schools, particularly, to secondary schools, higher secondary schools and medium schools are not being regularly paid with the result that a lot of difficulty is being experienced and, if so whether the Government will take effective steps to regularise the payment of deficit grant to different schools

SHRI D. P. YADAVA : So far as deficit grant to schools is concerned, I have already told that the amount is so much, so high, that the Government is not in a position to give all the money. There are 1900 schools who are getting deficit grant and, for the rest, schools which have been established after 1963 are also being considered.

Mints in India

*1333. **SHRI JADEJA :** Will the Minister of FINANCE be pleased to state :

(a) the number of mints in India with their locations ; and

(b) the annual production of those mints ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) There are three India Government Mints located in Calcutta, Bombay and Hyderabad.

(b) The production is according to the requirements notified by the Reserve Bank. Production in recent years has been as under:

Year	(In lakh pieces) Production
1966-67	16960
1967-68	18434
1968-69	18246
1969-70	3858
1970-71	5769
1971-72	14000 (anticipated)

SHRI JADEJA : May I know from the hon. Minister whether it is a fact that we are making use of our mints for minting coins for foreign countries when in our own country we have a deficit of coins and, if so, would the Government revise its policy with regard to minting of coins for other countries ?

SHRI K. R. GANESH : There is no minting of coins for foreign countries right now.

SHRI DHANDAPANI : There is a large demand for small coins in the country. May I know whether the Government will consider to start some more mints in the country, specially in Madras. In Madras there is a street which is called Mint Street. In view of this, may I know whether the Government will consider to start a mint in Madras ?

SHRI K. R. GANESH : It is a suggestion for action.

SHRI A. N. VIDYALANKAR : Regarding the shortage of small coins, have the Government made any inquiry regarding the cause of the shortage of the small coins which has been affecting people so much ?

MR. SPEAKER : This question was already discussed in this House and already replied also.

SHRI PILOO MODY : There is shortage of Mints also; it is no longer a question of shortage of coins only.

SHRI S. M. BANERJEE : It was my question last time, about 3 or 4 days back. But there is no change in the situation, Sir.

SHRI K. R. GANESH : As the hon. Member mentioned, this has been discussed in this House and the various steps taken by the Government have been indicated. At the moment, instead of 14 lakh pieces per day during the last year, we are now producing 50 lakh pieces and we propose to produce 70 lakh pieces.

SHRI S. B. GIRI : Whether the Government of India has got any proposal to expand the Hyderabad Mint in view of the shortage of coins? Now they are working 9 hours a day.

SHRI K. R. GANESH : About Hydera-

bad Mint, it is a small mint and they made certain proposal. The whole question of Hyderabad Mint is under examination.

Workers' Participation in Management of Nationalised Bank

*1334. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether there is delay in the implementation of the policy of Government to ensure Workers' participation in the management of nationalised banks ;

(b) whether any consultations with the Trade Unions in the Banking Industry have taken place on this matter ; and

(c) if so, the concrete suggestions made by the Trade Unions concerned and how far their suggestions are being implemented ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) No, Sir. Necessary steps for setting up the Board of Directors, as early as possible, for each of the nationalised banks with the workers' representatives thereon, have already been taken.

(b) No, Sir.

(c) Does not arise.

PROF. MADHU DANDAVATE : I would like to know from the Minister whether due to the conflicting views of rival trade unions there is any delay in settling the claims for representation and participation in the management of nationalised banks which they have suggested ?

SHRI YESHWANTRAO CHAVAN : The hon. Member himself is a well-known trade unionist. There are conflicting claims. But the scheme which this House adopted in 1970 has provided a way to bypass these conflicts and provided for certain things like defining what should be the representative union, what should be minimum membership, method of verification and all that. Some preparatory work has been done. Verification has started. After this verification is well-established to say that a particular union is a representative union, then, such unions they will be asked to put up a penal of names out of which one name will be selected. There is a system by which one can solve the conflicting claims.

PROF. MADHU DANDAVATE : I am quite aware of the procedure, I only wanted to know whether in respect of settling those conflicting claims the set procedure outlined has caused any delay in implementing your policy. Secondly because of the delay is there any feeling among the worker that there is no sense of participation, which affects to some extent the efficiency of nationalised banks ?

SHRI YESHWANTRAO CHAVAN : When representatives of employees sit, there is a sense of participation ; I quite concede the point ; but I don't see any undue delay. This work involves the complicated job of verification of the claims of all the banks all over the country. So, it is taking certain time. But certain preparatory work has already been done and now there won't be such delay. So long as their representative do not sit on the Board, I quite concede, there will be a sense of frustration.

SHRI R. V. SWAMINATHAN : The hon. Minister said that expansion of the Board of Directors of the nationalised banks is being considered. I would like to know as to what is the criterion which is being applied with regard to the appointment of the director.

SHRI YESHWANTRAO CHAVAN : Will the hon. Member refer to the Act itself ? . . .

SHRI R. V. SWAMINATHAN : I am referring to the expansion of the board of directors.

SHRI YESHWANTRAO CHAVAN : That is what I am saying. There is no question of expansion. The whole thing is laid down in the Act and the scheme. May I request the hon. Member to consult the scheme and the Act ?

SHRI G. VISWANATHAN : To study the Act and the scheme.

SHRI PILOO MODY : What is wrong with consulting the hon. Minister ?

SHRI S. M. BANERJEE : I would like to know from the hon. Minister whether he is aware, and I hope he is aware, that the most representative organisation of the bank employees is the All India Bank Employees' Association. They have already hailed